

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RELIABLE CASHEW COMPANY PRIVATE LIMITED Date of Commencement of Liquidation: 09-08-2024; List of Stakeholders as on Date: 23-10-2024; Name of IP: Mr. Ravindra Beleyur; Process Number: 1; Last 5 digitof registration number: 10368

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	1186009078	2	1115645078	0	0	70364000	Annexure 3
4	Unsecured financial creditors	1	140885902	1	70888558	0	0	69997344	Annexure 4
5	Operational creditors (Workmen)	238	35249937	238	32343247	0	0	2906690	Annexure 5
6	Operational creditors (Employees)	60	9330079	60	4365963	0	0	4964116	Annexure 6
7	Operational creditors (Government Dues)	9	1697148758	6	521664914	0	0	1175483844	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	94429359	14	25450426	0	0	68978933	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		324	3163053113	321	1770358186	0	0	1392694927	